

SHRI MANKU RAM SODI: Mr. Chairman, Sir, about 200 people have lost their lives due to dysentery and diarrhoea within a week in Aawapalli, Usoor, Basaguda and the adjoining areas in Bijapur Tehsil of Bastar district of Madhya Pradesh. Many more people are affected by these diseases. The affected areas are very remote and inaccessible. It causes delay in conveying the news to the district headquarter. Telecommunication system is completely out of order. Before the doctors manage to reach the affected areas and disease become out of control. There have been constant complaints that the doctors do not have adequate medicines. What is the use of their deployment in the affected area when they do not have medicines? Doctors, the concerned staff and medicines, nothing is available in the hospitals in that area. The Government of Madhya Pradesh made several announcements but have done nothing concrete in this respect. About 1500 people have died so far only in Bastar district.

Therefore my submission is that the Central Government should establish a direct link to conduct the health programme in Bastar district so as to save the Adivasis from being death (*Interruptions*)

SHRI GEORGE FERNANDES: It is a very significant issue. So far as this matter is concerned you have the authority to fix the day for the discussion. (*Interruptions*)

SHRI BASU DEB ACHARIA: Please tell us when the discussion will be held? (*Interruptions*)

SHRI RAJNATH SONKAR SHASTRI (Saidpur): The hon. Minister is ready to speak, but you are not allowing him.

[*English*]

SHRI NIRMAL KANTI CHATTERJEE: Shri Arjun Singh should respond to it. (*Interruptions*)

MR. CHAIRMAN: Now let the other members be allowed to speak please.

(*Interruptions*)

[*Translation*]

SHRI GEORGE FERNANDES: Mr. Chairman, Sir, tomorrow the world would say that Government of India is hiding the truth. Whenever the world discusses the matter they will say that the Government of India is protecting the thieves. (*Interruptions*)

[*English*]

SHRI RUPCHAND PAL: The Ministers of state are here; they can respond.

[*Translation*]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): Sir, so far as the matter of BCCI raised by Members of the House is concerned, the hon. Minister of Finance has given a statement. There is nothing to conceal in that regard. (*Interruptions*)

SHR GEORGE FERNANDES: That is not a correct statement. It does not provide any information. (*Interruptions*)

SHRI RAJNATH SONKAR SHASTRI: You are requested to speak something on this matter. (*Interruptions*)

[*English*]

SHRI BASU DEB ACHARIA: I am on a point of order.

MR. CHAIRMAN: There is no point of order in Zero Hour.

(*Interruptions*)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): I would like to make a submission. I presume that what is being mentioned is about L & T..... (Interruptions)

SOME HON. MEMBERS: No, this is about BCCI.

SHRI ARJUN SINGH: The Finance Minister has already made a statement about that.

SHRI BASU DEB ACHARIA: But nothing has come out of that statement. We are not at all satisfied with that statement. We want a detailed statement and discussion on this. We want to know when the discussion on this issue will take place. (Interruptions) The Minister was on his legs and he was about to make a statement on this.

MR. CHAIRMAN: But you did not allow him.

SHRI BASU DEB ACHARIA: We wanted to hear. (Interruptions)

SHRI ARJUN SINGH: When I asked whether this matter is related to L & T, you said no. Regarding BCCI, the Finance Minister has already made a statement.

[Translation]

SHRI RAJNATH SONKAR SHASTRI: The statement given by the hon. Minister of Finance is completely bogus. Sir, facts have been concealed and the hon. Minister wanted to make submission in that regard just now, rather he spoke a few words but Sir, you did not allow him to do so and thus he sat down. (Interruptions)

SHRI DALBIR SINGH: Mr. Chairman, Sir, I did not want to say anything. My only submission is that one of our senior colleagues has already given a statement and

there is nothing to conceal in that regard. (Interruptions)

SHRI GEORGE FERNANDES: Many significant facts have been concealed in it. Bungling of millions of rupees is being done and the hon. Minister should state the facts thereof. (Interruptions)

SHRI MADAN LAL KHURANA: Mr. Chairman, Sir, the matter should certainly be discussed.

MR. CHAIRMAN: All these discussions cannot be held in the Zero Hour.

SHRI GEORGE FERNANDES: Kindly tell us when the discussion will be held? (Interruptions)

[English]

SHRI NIRMAL KANTI CHATTERJEE: We would like to be enlightened as to what are the issues to be raised in the Zero Hour!

MR. CHAIRMAN: I am informed that this matter is with the Business Advisory Committee and a decision is being taken.

SHRI BASU DEB ACHARIA: But the House is supreme.

MR. CHAIRMAN: The Business Advisory Committee will decide.

SHRI BASU DEB ACHARIA: On that very day we demanded a discussion on this.

MR. CHAIRMAN: Now please sit down. Everybody is represented in the Business Advisory Committee and they will decide on your behalf.

(Interruptions)

SHRI SUNIL DUTT (Bombay-North West): Mr. Chairman, I rise not to discuss